

- (14) (a) Sixth Annual Report and Accounts of the DOEACC Society, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society. [Placed in Library. See No. L.T. 5113 /02]

Indo-Nepal Treaty

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDI) : Sir, I lay on the Table a copy (in English) of the Indo-Nepal Treaty of Trade signed by the two countries on the 2nd March, 2002. [Placed in Library. See No. L.T. 5058 /02]

- I. Reports and Account (1998-99) of various Homoeopathy Councils and Institutes and related papers**
- II. Report and Accounts (2000-2001) of the National Institute of Biologicals, NOIDA (U.P.) and related papers**

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C. P. THAKUR) : Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (I) (i) (a) Annual Report of the Central Council for Research in Homoeopathy, New Delhi, for the year 1998-99.
- (b) Annual Accounts of the Central Council for Research in Homoeopathy, New Delhi, for the year 1998-99, and the Audit Report thereon.
- (c) Review by Government on the working of the above Council.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 4697/01]
- (ii) (a) Annual Report and Accounts of the National Institute of Homoeopathy, Kolkata for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 5125 /02]
- II. (a) Annual Report and Accounts of the National Institute of Biologicals, NOIDA (U.P.), for the year 2000-2001, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4820/01]
- I. **Notifications of the Ministry of Road Transport and Highways**
- II. **Report and Accounts (1999-2000) of the National Highways Authority of India, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O. RAJAGOPAL) : Sir, on behalf of Maj. Gen. (RETD.) B. C. Khanduri, I lay on the Table-

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under Section 10 of the National Highways Act, 1956:

- (1) S.O. No. 310 (E) dated 30th March, 2000 authorizing acquisition of land for four-laning of National Highway from Km. 3/4 to Km. 80/0 (Vijayawada to Visakhapatnam Section) in the State of Andhra Pradesh alongwith delay statement.
- (2) S.O. No. 941 (E) dated 18th October, 2000 amending the schedule annexed to the Government of India in the erstwhile Ministry of Surface Transport (Department of Road Transport and Highways) Notification S.O. No. 310 (E) dated 27th March, 2000 alongwith delay statement.
- (3) S.O. No. 942 (E) dated, 18th October, 2000 authorizing the acquisition of land for four-laning of National Highways No. 5 from Km. 3/4 to Km. 80/0 (Vijayawada to Visakhapatnam